

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 29.01.2020

NOTICE

Take notice that the following matters listed on 30.01.2020 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Review Application No. 25 of 2019 in Comp. App. (AT) (Ins) No. 531 of 2018	Central Bank of India Vs. Dinkar T. Venkatasubramanian, R.P. for Amtek Auto Ltd.	Reema Khorana	Srishti Kapoor-R-1(RP) Anushka Sharda-R3
2.	Contempt Case (AT) No. 01 of 2019 in Comp. App. (AT) No. 31 of 2016	Surjeet Singh Vs. Prakash Kumar & Anr.	Abhay Kumar	Saurabh Jain
3.	Competition App. (AT) No. 30 of 2019	SAAR IT Recourses Pvt Ltd & Ors. Vs. Competition Commission of India & Anr. With	Neha Mishra	Rishad A. Chowdhury-R1 Choudhary Ali Zia Kabir-R2
4.	Competition App. (AT) No. 39 of 2019	Cadd Systems and Services Pvt Ltd & Anr. Vs. Competition Commission of India & Anr. With	Santosh Kumar	Rishad A. Chowdhury
5.	Competition App. (AT) No. 80 of 2019	Pentacle Consultants (I) Pvt Ltd. Vs. Nagrik Chetna Manch & Ors.	Kush Chaturvedi	Uddyam Mukherjee

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By Order

-sd/-

Registrar